GOVERNMENT OF INDIA CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3216
ANSWERED ON:11.08.2000
SPECIAL QUOTA FOR DROUGHT/FLOOD AFFECTED FAMILIES
A. VENKATESH NAIK;AJAY CHAKRABORTY;MOHAMMED SHAHABUDDIN;NEDURUMALLI JANARDHANA REDDY;VILAS BABURAO MUTTEMWAR;Y.S. VIVEKANANDA REDDY

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the government have allocated special quota of foodgrains as relief to the State Governments to distribute the same among the recent drought/flood affected families, particularly in Gujarat, Karnataka, Andhra Pradesh and Rajasthan;
- (b) if so, the details thereof and the number if people benefited therefrom;
- (c) whether some drought affected States have refused to lift foodgrains allocated to them by Union Government;
- (d) if so, the reasons therefor;
- (e) whether complaints regarding irregularities in distribution of food/foodgrains have come to the notice of the Government from these States:
- (f) if so, the details thereof; and
- (g) the action taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUSTRAM CHAUHAN)

(a) & (b) Central Government has given special additional allocation of foodgrains (rice and wheat) at below poverty line (BPL) rates for drought relief for distribution to all the drought affected families @ 20kg per family per month for three months (May, June and July, 2000) to the State Governments of Gujarat, Andhra Pradesh and Rajasthan only. The details of number of affected families and quantities of rice and wheat allotted are as under: -

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S.No. State Number of affected Rice Wheat families (in lakhs) (in tonnes) (in tonnes)
1. Gujarat 53.20 1,27,682 1,91,523
2. Andhra Pradesh 66.60 3,99,600
3. Rajasthan 58.58 17,573 3,33,889
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No special allocation of foodgrains for drought relief has been given to Karnataka. A quantity of 20,000 tonnes of rice has been allotted to Assam for flood relief at above poverty line (APL) rate with validity for lifting upto 31.10.2000.

- (c) No, Sir.
- (d) Does not arise.
- (e) No, Sir.
- (f) & (g): Does not arise.